

Annexure-7 Name of the corporate debtor: SAALIM SHOES PRIVATE LIMITED ; Date of commencement of Liquidation: 26th September 2025; List of creditors as on: 26.12.2025																
List of operational creditors (Government dues) (Amount in ₹)																
Sl. No.	Government Claims	Name of creditor	Identification No.	Details of claim received		Details of claim admitted		Amount covered by security	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim									
1	EPF	Govt Claim		24.10.25	5,75,65,450	5,75,65,450	PF Dues including Interest & Damages	-	-	NA	-	-	-	-	-	
2	GST	Govt Claim		24.10.25	1,97,83,150	1,97,83,150	Demand Outstanding	-	-	NA	-	-	-	-	-	
3	TNEB	Govt Claim (Deemed Claim)		26.10.25	17,95,412	17,95,412	Non-payment of CC	-	-	NA	-	-	-	-	-	
4	Sales Tax	Govt Claim		26.10.25	39,41,241	39,41,241	Non-payment of CST	-	-	NA	-	-	-	-	-	
5	ESIC	Govt Claim (Deemed Claim)		26.10.25	2,50,19,841	2,50,19,841	Non-Payment of ESIC	-	-	NA	-	-	-	-	-	
6	Income Tax(TAN)	Govt Claim		24.10.25	48,09,460	48,09,460	TDS interest& Late filing fees	-	-	NA	-	-	-	-	-	
7	Income Tax(PAN)	Govt Claim		21.10.25	43,00,22,020	43,00,22,020	Outstanding Demand & Interest	-	-	NA	-	-	-	-	-	
8	DGFT	Govt Claim		24.10.25	50,000	50,000	Fiscal Penalty	-	-	NA	-	-	-	-	-	
TOTAL				₹ 54,29,86,574	₹ 54,29,86,574			-	-		-	-	-	-	-	